

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.01.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2812 of 2021 in Comp. App. (AT) (Ins) No. 842 of 2021	State Tax Department Vs. Electra Accumulators Ltd. & Anr.	Maulik Nanavati	
2.	Comp. App. (AT) No. 152 of 2021	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors. With	Tuhin Sinha	Aditya Bharech-R1 Punita Khatter
3.	Comp. App. (AT) No. 153 of 2021	Global Leisure & Recreations PTE Ltd. Vs. Punita Khatter & Ors.	Pranay Sarkar	Aditya Bharech-R1 Punita Khatter
4.	Comp. App. (AT) No. 155 & 156 of 2021	Intellectual Builders Private Ltd. Vs. Registrar of Companies	Raktim Gogoi	Lata Sisodiya-R1

For Directions

5.	Comp. App. (AT) (Ins) No. 1357 of 2019	Indian Bank. Vs. Arun Kumar Goel & Anr.	Milind Garg	Abhishek Anand Honey Satpal-R2
6.	Comp. App. (AT) (Ins) No. 567 of 2021	Equilibrated venture CFlow Pvt. Ltd. Vs. Sipul Enterprises Ltd. & Ors.	Namit Suri	K.D. Sharma-RP Bharti Jain-R1

For Admission (After Notice)

7.	Comp. App (AT) (Ins) No. 1516 of 2019	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Sanjay Gupta	Abhijit Kumar Chattopadhyay Swati Saroha
8.	Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021	Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr.	Rakesh Mittal	Shikhil Suri Nikita Thapar-R2

9.	Comp. App. (AT) (Ins) No. 833 of 2021	SM Milkose Ltd. & Anr. Vs. M/S Onyx Components and Systems Pvt. Ltd.	Manish Kaushik	
10.	Comp. App. (AT) (Ins) No. 877 of 2021	MTL Pipes India Ltd. Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Rahul Pandey	Vikas Kr. Gupta
11.	Comp. App. (AT) (Ins) No. 882 of 2021	Jagdish Jamaklal Mansukhani Vs. Vikas Prakash Gupta & Ors.	Aatreya Singh	

For Hearing

12.	Comp. App. (AT) (Ins) No. 1069- 1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2 Rakesh Tiwari-R3 Rahul Kumar-R4
13.	Comp. App (AT) (Ins) No. 909 of 2020 & I.A. Nos. 2947, 2948 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	Ravi Raghunath Vineeta Aakash Lodha Maheshwari-RP
14.	Comp. App. (AT) (Ins) No. 927 of 2020	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Kr. Gupta-R1
15.	Comp. App. (AT) (Ins) No. 259 of 2021 & I.A. No. 599 of 2021	CRPL Infra Pvt. Ltd. Vs. Anil Agarwal & Ors.	Rajendra Singhvi	Arun Kumar Gupta Kanishk Khetan-R1 Anil Agarwa-RP Ishan Sanghi-R8 Abhinav Srivastava- COC
16.	Comp. App. (AT) (Ins) No. 307 of 2021 & I.A. No 2039 of 2021	Intec Capital Ltd. Vs. Manish Kumar Bhagat RP of Perfect Boring Pvt. Ltd.	Vinod Kumar Chaurasia	Manish Kumar Bhagat-RP Pragati Tiwari Nipun Singhvi Honey Satpal Vishal J Dave
17.	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Ltd. Vs. Sudhir Goenka	Surjadipta Seth	Samiksha Gupta

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By order of Hon'ble Chairperson

-sd/-
Registrar